

Published by Authority EXTRAORDINARY ISSUE

Agartala, Monday, December 7, 2020 A. D., Agrahayana 16, 1942 S. E.

PART--I-- Orders and Notifications by the Government of Tripura, The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA GA (PRINTING AND STATIONERY) DEPARTMENT

NO.F.1(11)-GA(P&S)/TGP/CABINET/2007/P.IX/3759-62

Dated, Agartala, the 5th Dec. 2020.

NOTIFICATION

In exercise of the powers conferred by proviso to the Article-309 of the Constitution and in supersession of the existing recruitment rules for the post mentioned herein, the Governor hereby makes the following rules regulating the method of recruitment to the post of Chargeman(Offset Machine), Tripura Government Press of GA(Printing and Stationery) Department, Government of Tripura.

Short title commencement:-

- (v) These Rules may be called the Recruitment Rules for the post of Chargeman(Offset Machine), Tripura Government Press of the GA(Printing and Stationery) Department, Agartala.
- (vi) They shall come into force on and from the date of their publication in the official Gazette.
- The name of the post(s) shall be as specified in Columin-1 of Schedule enclosed.

Number, classification and scale of pay:-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule enclosed at Annexure-I

Method of recruitment, age limit, qualification, etc:-

The method of recruitment to the said post, age limits, qualifications and other matters relating to the said post shall be as specified in Columns 5 to 14 of the said Schedule.

Disqualifications:- No person.

(e) who has entered into or contracted a marriage with a person having spouse living:

or

(f) who, having a spouse living has entered into or contracted a marriage with any person shall be eligible for appointment to the said post.

Provided that the State Government may, if satisfied that such marriage is permissible under the Personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

- 6. **Power to relax:-** Where the State Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in the writing and with concurrence of the GA(P&T) Department, relax any of the provisions of these rules with respect to any class or category of persons.
- 7. **Repeal:**-The Recruitment Rules for the aforementioned post existing in this Department are hereby stand repealed with immediate effect and are replaced by this Recruitment Rules according to the Schedule at Annexure-I enclosed herewith.
- 8. **Savings:**-Nothing in these Rules shall affect reservations, relaxation of age limit and other concessions required to be provided for Scheduled Castes, Scheduled Tribes, Ex. servicemen and other special categories of persons in accordance with the orders issued by the State Government from time to time in this regard.

By order and in the name of the Governor,

GA(Printing and Stationery) Department Government of Tripura.

Annexure-I

No.F.1(11)-GA(P&S)/TGP/Cabinet/2007/P.IX.

Recruitment Rules for the post of Chargeman(Offset Machine) of Tripura Government Press under GA(Printing and Stationery) Department, Government of Tripura.

SCHEDULE

1		Chargemen (Offset Machine)	
1.	Name of the post	Chargeman(Offset Machine)	
2.	Number of posts	7(seven) plus additional posts a created	is and when
3.	Classification	Group-C Non Gazetted(Technical)	
4.	Scale of pay	Pay Band Rs.5700-24000, GP-Rs.4200/-	
٦٠.	Scale of pay	Level-10 of Tripura State Pay	
		and subject to revision by the	
		time to time.	dovi. nom
		60% By Promotion and 40%	By Direct
		recruitment.	,
5.	Method of recruitment	(i).In case of Direct recruitment	selection will
	whether by direct	be through competitive examina	
	recruitment or by	and Interview) to be conducted	d by a New
	promotion or transfer on	Institution/Recruitment Board	i as per
	deputation and	guidelines prescribed in	
	percentage of the	Recruitment Policy issued vide	
	vacancies to be filled by	No.20(1)-GA (P&T)/18 dated 05-	06-2018 and
	various methods.	dated 29-10-2020.	
		(ii).Interview marks shall not ex	
		the Total Marks. The Interview	
		taken by the New Institution/	Recruitment
		Board.	
	1	(iii).Skill/Physical Test will be	qualifying in
		nature and it carries no marks.	1/2/00
		Question will be of Objective/Sho	
	David Callabase of the	type in English/Bengali. Duratio	n of written
	Broad Syllabus of the	examination 3-hours.	
	examination.	All subject related question of the essential academic	60-marks
			ou-marks
		educational qualification of	
		point no.7(a) and (b). Job-oriented question	20-marks
		Job-oriented question	20-marks
		Current affairs and General	22-marks
		knowledge	
		Interview	18-marks
		Total	120-marks

		18 to 40 years relaxable by 5(five) years for SC/ST/PH/Government Servant	
6.	Age limit for direct	candidates and as amended time to time	
0.	recruitment	by the State Government. Provided that	
	recruitment	the SC/ST/PH Government Servants	
		shall not get this relaxation over and	
		above the general relaxation of 5 yrs.	
		available to them.	
		Essential minimum qualification.	
		(a).Madhyamik or its equivalent	
7.	Educational and other	examination passed.	
	qualification required for	(b).Diploma in Printing Technology from	
	direct recruitment.	a recognised Institution/University.	
		Desirable.	
		Experience in the operation of Offset	
		Printing Machine for various kinds of jobs	
		including colour works.	
8.	Whether age and educational	Age-No.	
	qualifications prescribed for	Educational Qualification-No	
,	direct recruitment will apply		
	in case of promotion		
9.	Whether Selection post or	By Direct Recruitment:-Selection.	
	Non-Selection post.	By promotion:-Non-Selection.	
10.	Period of probation, if any	2(two) years.	
11.	In case of recruitment by	Promotion from the grade of	
	promotion/ transfer on	Machineman/ Asstt. Offset Printer	
	deputation, grades from	having 5(five) years service and minimum	
	which promotion/transfer on	qualification of Class-VIII pass and opted	
	deputation is to be made.	for undergo training/transfer in Offset	
		Unit having in-service training in the	
10	IS DDG wists substitute	respective trade.	
12.	If a DPC exists, what is its	Group-C D.P.C.	
10	composition. Circumstances in which TPSC	Not applicable.	
13.	is to be consulted while	Not applicable.	
14	making recruitment	The existing Recruitment Rules for the	
14.	Repeal	post of Chargeman(Offset Machine) vide	
		Notification No.F.1(11)-PTG/ Cabinet/	
		2007/Part-IX/5621 dated 09-12-2014 hereby stand repealed.	

Secretary,
GA(Printing and Stationery) Department.